

8(xii). O.A. No. 060/00943/14 &

MA060/01519/14

Parmod Kumar Verma Vs. U.O.I. & Others

08.12.2014

Present: Mr. D.R. Sharma, counsel for the applicant

Mr. Sanjay Goyal, counsel for the respondents along with IC-
61099X Lt. Col. V.P. Singh

1. Learned counsel for the respondents has produced a letter dated 28.11.2014, which is taken on record, whereby the impugned transfer order qua the applicant herein has been withdrawn. Learned counsel further submits that on the basis thereof, the present O.A. may be disposed of as having been rendered infructuous, to which the learned counsel for the applicant does not object.
2. Ordered accordingly.

(RAJWANT SANDHU)

MEMBER (A)

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(SANJEEV KAUSHIK)

MEMBER (J)